GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. †4097 ANSWERED ON 12.12.2019

JAL SHAKTI PROPOSALS

†4097. DR. DHAL SINGH BISEN

Will the Minister of JAL SHAKTI be pleased to state:

(a) the details of the works likely to be undertaken by the Government pertaining to Jal Shakti;

(b) whether the Government had received any proposals related to the works of Jal Shakti from Madhya

Pradesh and if so, the details and the date on which these have been received; and

(c) whether the said proposals are pending for approval and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

(a) to (c) The Ministry of Jal Shakti has been created by the Government in May, 2019 to deal with water issues in an integrated manner under a single umbrella. The Ministry includes two Departments namely, the Department of Water Resources, River Development & Ganga Rejuvenation (DoWR, RD & GR) and the Department of Drinking Water and Sanitation (DoDW & S). The mandate of DoWR, RD & GR includes development, conservation and management of water as a national resource; overall national perspective of water planning and coordination in relation to diverse uses of water and interlinking of rivers; formulation of general policy, guidelines and programmes for development and regulation of the country's water resources; conservation, development, management and pollution abatement of rivers; regulation and development of inter-State rivers and river valleys; water laws and legislations; assessment of water quality; and matters relating to rivers common to India and neighboring countries.

The mandate of DoDW & S includes rural water supply, sewage, drainage and sanitation relating to rural areas; international cooperation and technical assistance in this field; public cooperation, including matters relating to voluntary agencies in so far as they relate to rural water supply, sewage, drainage and sanitation in rural areas; and coordination with respect to matters relating to drinking water supply projects and issues which cover both urban and rural areas.

The Government has launched Jal Jeevan Mission (JJM) to enable every rural household in all the States and UTs to have functional household tap connection for providing potable water at service level of 55 litre per capita per day by the year 2024. Under JJM, an amount of Rs. 465.49 crore has been allocated to Madhya Pradesh for the financial year 2019-20, out of which, an amount of Rs. 232.74 crore has been released to the State as first installment. Further, in a letter dated 05.11.2019 Madhya Pradesh had sent a proposal for release of the second instalment which was examined in DoDW&S. The observations of DoDW&S were conveyed to the State in a letter dated 22.11.2019 with a request to furnish the requisite documents to complete the proposal.